

High Court of Judicature at Allahabad
Lucknow Bench, Lucknow

Roll of Advocates [Part-B] at Lucknow Bench

Notice

In continuation to the earlier notice dated 08.08.2014 in the matter of preparation of Roll of Advocates [Part-B] at Lucknow Bench, Lucknow, Learned Advocates are hereby informed that the date for receiving the applications is extended upto 20th September, 2014.

Learned Advocates may submit fresh applications in the counter earmarked for the purpose at Fresh Filing Centre upto 20th September, 2014 from 10:00 A.M. to 3:00 P.M.

The learned Advocates whose names are in the defective list may also remove their defects by submitting the required documents alongwith application form by 20th September, 2014 at Fresh Filing Centre from 10:00 A.M. to 3:00 P.M., failing which their names shall be deleted from the Roll of Advocates [Part-B].

Senior Registrar